

foreign countries, and, if not, whether the Government is prepared to consider the proposal for giving equal opportunities to these categories of persons so that they may also feel equal with other people belonging to advanced and developed communities and thus strengthen national integrity?

DR. PRATAP CHANDRA CHUNDER: As I said, selection is made on the basis of merit and talent. In these cases we do not proceed on the basis of caste or backwardness.

DR. BHAI MAHAVIR: In view of the need which the honourable Minister has emphasised for proper values and proper image of the country being presented outside, I wish to ask the Minister if any orientation course is conducted before such members are selected for cultural delegations. There were instances in the past of certain people being caught in shop-lifting and being hauled up before the Magistrates. If such things happen, the fair name of the country is sullied. In this connection, I wish to ask him if his attention has been drawn to a press report titled . . .

MR. CHAIRMAN: This will not arise out of this question.

DR. BHAI MAHAVIR: How? In the issue of Sunday dated the 10th December . . .

MR. CHAIRMAN: This will not arise.

DR. BHAI MAHAVIR: I am asking about delegations. I am asking whether proper criteria are followed in selecting them. If a member of such a delegation goes and behaves in this way and if such disgraceful and filthy allegations are made in which a senior Member of this House is involved, how can the Government feel happy about it? This report under the heading "Dishonourable Member" says...

DR. PRATAP CHANDRA CHUNDER: I have not come across that report and I do not read that magazine.

MR. CHAIRMAN: That is very good.

DR. BHAI MAHAVIR: Sir, I am being asked to read it. Have I your permission?

MR. CHAIRMAN: Mr. Goswami.

SHRI DINESH GOSWAMI: May I know from the hon. Minister whether it is a fact that a sponsor from South Africa is trying to get a team of talented artistes from here to that country and if so what is the Government's reaction to this? Secondly, I would like to know from the hon. Minister whether in choosing these cultural delegations, the Government takes into consideration the different aspects of cultural life in this country and representation from different parts of the country. Is it a fact that Assam and Tripura where the folk music is very popular are being totally neglected while choosing these cultural delegations?

DR. PRATAP CHANDRA CHUNDER: We have no proposal to send any cultural delegation to South Africa. We are trying to select artistes from different parts of the country and in due time Eastern India will also get proper representation.

राजस्थान में पुरातत्व की दृष्टि से महत्वपूर्ण स्थानों का सर्वेक्षण

\* 324. श्री जगदीश प्रसाद माथुर :  
श्री हरिशंकर भाभड़ा :†  
श्री कलराज मिश्र :

क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजस्थान में पुरातत्व की दृष्टि से महत्वपूर्ण स्थानों का व्यापक सर्वेक्षण कराने की कोई योजना तैयार की है , और

†The question was actually asked on the floor of the House by Shri Harishanker Bhabhda.

(ख) यदि हां, तो प्रस्तावित सर्वेक्षण के कब तक किये जाने की संभावना है ?

†[Survey of places of archaeological importance in Rajasthan

\*324. SHRI JAGDISH PRASAD  
MATHUR:  
SHRI HARISHANKER  
BHABHA:†  
SHRI KALRAJ MISHRA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have formulated any scheme to conduct a comprehensive survey of the places of archaeological importance in Rajasthan; and

(b) if so, by when the proposed survey is likely to be conducted?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) जी हां ।

(ख) भारतीय पुरातत्व सर्वेक्षण ने पहले से ही राजस्थान में पुरातत्वीय अवशेषों/स्मारकों का ग्रामीण सर्वेक्षण आरम्भ कर दिया है । यह कार्य प्रगति पर है ।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The Archaeological Survey of India has already taken up Village to Village Survey of antiquarian remains/monuments in Rajasthan. The work is in progress.]

श्री हरिशंकर भाभड़ा : श्रीमन्, मैं इस सदन के माध्यम से मंत्री महोदय का ध्यान जोधपुर के पास मंडोर गांव में पुरातत्व विभाग

†[ ] English translation.

†The question was actually asked on the floor of the House by Shri Harishanker Bhabha.

की मूर्तियां जो कि नष्ट होने जा रही हैं उनकी तरफ दिलाना चाहता हूं । इन मूर्तियों के ऊपर एक टैंक बनाया गया है जिसका कोई उपयोग नहीं है बल्कि उस में से पानी रिस करके आता है जिससे सारी मूर्तियां नष्ट हो रही हैं । क्या मंत्री महोदय के पास इस संबंध में कोई शिकायत पहले आई है और उन्होंने इस संबंध में क्या कदम उठाये हैं ?

DR. PRATAP CHANDRA CHUNDER: I do not remember if any complaint has come. But I can say that Jodhpur is one of the three districts where the survey has been completed. Archaeological remains normally fall within the jurisdiction of the State Government unless they are of national importance. The State Government may be approached for this. There is no university in Rajasthan to do this work. But there is a State Department of Archaeology in Rajasthan to do this work.

श्री हरिशंकर भाभड़ा : क्या मंत्री महोदय इस संबंध में अपनी ओर से राज्य सरकार का ध्यान दिलायेंगे क्योंकि मैं अभी वहां गया था और वहां ही जनता में इस संबंध में बड़ी उत्तेजना फली हुई है । वे मूर्तियां जो कि न केवल राज्य स्तर की हैं बल्कि राष्ट्रीय स्तर की हैं नष्ट होने जा रही हैं, क्या मंत्री महोदय इस संबंध में राज्य सरकार का ध्यान आकर्षित करेंगे ?

डा० प्रताप चन्द्र चन्द्र : मान्यवर, माननीय सदस्य यदि कोई पत्र लिख कर भेजें और डिटेल् में सारी बातें लिखें तो मैं राजस्थान सरकार को भिजवा दूंगा ।

श्री हरिशंकर भाभड़ा : सदन में यह प्रश्न उठाया है ... (Interruptions)

DR. PRATAP CHANDRA CHUNDER: Let him give all the details in writing because this is a vague allegation. I will send it to the State Government.

SHRI HARISHANKER BHABHA:  
This is not vague. This is very clear.

श्री कलराज मिश्र : मैं मंत्री महोदय से जानकारी प्राप्त करना चाहता हूँ कि उत्तर प्रदेश के पूर्वी क्षेत्र, पूर्वी जिलों जौनपुर, वाराणसी गाजीपुर, आजमगढ़ जो पुरातत्व की दृष्टि से महत्वपूर्ण स्थान रखते हैं, उधर क्या सर्वेक्षण करने की योजना बनायी है ?

डा० प्रताप चन्द्र चन्द्र : उत्तर प्रदेश में कुछ जिलों में सर्वेक्षण पूरा हो गया है, और कुछ जिलों बुलंशहर, एटा, कानपुर, मैनपुरी, वाराणसी, आगरा, अल्मोड़ा, बिजनौर, जौनपुर, गाजीपुर, सीतापुर और सहारनपुर में काम हो रहा है ।

श्री कलराज मिश्र : आजमगढ़ के संबंध में क्या हो रहा है ?

डा० प्रताप चन्द्र चन्द्र : मैंने कहा कि वाराणसी में यह सर्वेक्षण पूरा हो गया है और दूसरी जिन जगहों का मैंने नाम बताया वहाँ काम चल रहा है ....

(Interruptions)

MR. CHAIRMAN: Yes, Mr. Ranga. Please be brief.

PROF. N. G. RANGA: Sir, in view of the fact that the Mohanjodaro and Harappa areas are not very far from Jodhpur and other areas of Rajasthan and in view of the fact that some of the finds in these places were also discovered in some parts of Rajasthan, I would like to know whether the Government would ask the Archaeological Department to pay some attention to this and support the local Archaeological Department office in order to discover the various items of our history.

DR. PRATAP CHANDRA CHUNDER: Sir, that type of co-ordination is taking place. The other day there was a meeting of the Central Archaeological Advisory Committee and we are

proceeding in consultation with the State Government.

MR. CHAIRMAN: Now the Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### नकली दवाइयों का निर्माण

†325. श्री कल राज मिश्र : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालम है कि इस समय देश में चोरी-छिपे भारी मात्रा में नकली दवाइयाँ बनायी जा रही है ;

(ख) यदि हां, तो क्या नकली दवाइयाँ बनाने के कोई विशेष मामले सरकार की जानकारी में लाये गये हैं ; और

(ग) सरकार ने इतकी रोक थाम के लिए क्या कदम उठाये हैं ?

### ‡[Manufacture of spurious drugs]

†325. SHRI KALRAJ MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that large scale clandestine manufacture of spurious drugs is going on in the country.

(b) if so, whether any specific instances of such spurious drug manufacture have come to Government's notice; and

(c) what preventive measures Government have taken in this regard?

†Previously Starred Question No. 205 transferred from the 4th December, 1978.

‡[ ] English translation.